GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.538 TO BE ANSWERED ON 01.12.2021

DOUBLING OF RAILWAY LINE PROJECTS IN ANDHRA PRADESH

538. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of RAILWAYS be pleased to State:

- (a) whether the Railways has taken up any gauge conversion and doubling of railway line projects in the State of Andhra Pradesh in the current financial year and if so, the details thereof;
- (b) the details of the budget allocations made, project-wise and the estimated time for the completion of the works; and
- (c) the details of the progress made so far and the action plan chalked out to complete these works within the stipulated timeframe?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.538 BY SHRI KANUMURU RAGHU RAMA KRISHNA RAJU TO BE ANSWERED IN LOK SABHA ON 01.12.2021 REGARDING DOUBLING OF RAILWAY LINE PROJECTS IN ANDHRA PRADESH

(a) to (c) Railway projects are sanctioned/executed Zonal Railway wise not State wise as Indian Railways' network spans across various state boundaries. However, as on 01.04.2021, 17 Doubling projects of total length 3789 km costing ₹41,061 crore falling fully/partly in the State of Andhra Pradesh are under different stages of planning/approval/execution, out of which 402 km length has been commissioned and an expenditure of ₹10,937 crore has been incurred upto March 2021. There is no Gauge Conversion Project falling fully/partly in the State of Andhra Pradesh.

Andhra Pradesh is covered by Southern Railway, South Central Railway, South Western Railway and East Coast Railway. Zonal Railway wise details of projects including cost, expenditure, time and outstanding are made available in public domain on Indian Railways website i.e. www.indianrailways.gov.in >Ministry of Railways >Railway Board >About Indian Railways >Railway Board Directorates >Finance (Budget) >Pink Book(Year) >Railway wise works Machinery & Rolling Stock Programme.

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Average annual budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Andhra Pradesh, during 2014-19 has increased to ₹2830 crore per year from ₹886 crore per year during 2009-14. Thus, an increase of 219% over the average annual budget allocation of 2009-14. Budget outlay for these projects has been increased to ₹3885 crore in 2019-20(338% more than average annual budget outlay during 2009-14) and ₹4910 crore in 2020-21 (454% more than average annual budget outlay during 2009-14). For financial year 2021-22 highest ever budget outlay of ₹5812 crore has been provided for these projects, which is 556% more than average annual outlay during 2009-14.

During 2014-21, 731 Km section (319 km New line and 412 km Doubling) falling fully/partly in the State of Andhra Pradesh have been commissioned at an average rate of 104.43 km per year, which is 44% more than average annual commissioning during 2009-14(72.6 Km / Yr.)

The completion of Railway project/s depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share amount by State Government in cost sharing projects, shifting of

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infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions etc. and all these factors affect the completion time of the project/s. Nevertheless, every effort is being made to execute the projects expeditiously.

Various steps being taken by the Government for effective and speedy implementation of rail projects include (i) prioritisation of projects (ii) substantial increase in allocation of funds on priority projects (iii) delegation of powers at field level (iv) close monitoring of progress of project at various levels, and (v) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.
